

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

19. C.P. 3897/2019

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.12.2020**

NAME OF THE PARTIES: Catalyst Asset Reconstruction Pvt Ltd

SECTION 66 OF COMPANIES ACT, 2013

ORDER

The matter is taken up through virtual hearing.

Mr. Prathamesh Joglekar, counsel for the petitioner is appeared and
requested some time.

List this matter on 04.02.2021.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
H.V. SUBBA RAO
Member (Judicial)

